

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**R.P. No. 10 of 2014 in  
Appeal No. 24 of 2013**

**Dated : 14<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Indian Wind Energy Association  
Versus**

**...Appellant(s)**

**Gujarat Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Mr. Hemant Singh

Mr. Matrugupta Mishra

Counsel for the Respondent (s) :

Mr. M.G. Ramachandran

Ms. Swapna Seshadri for

R.3, 9 & 14

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, she is directed to file the same on or before 21.07.2014 after serving copy on the other side.

Post the matter for hearing on **24.07.2014.**

**(Rakesh Nath)  
Technical Member  
ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**